

ITEM NO.72

REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 6461/2016
ARCHNA Petitioner(s)

VERSUS

DEPUTY DIRECTOR CONSOLIDATION, AMROHA AND OTHERS Respondent(s)
(With appln. (s) for permission to appear and argue in person and
interim relief and office report)

Date : 06/12/2016 This petition was called on for hearing today.

For Petitioner(s)

Petitioner-in-person,Adv.

For Respondent(s)

Ms. Rekha Pandey,Adv.

UPON hearing the counsel the Court made the following

O R D E R

None appears for respondent nos. 1 to 6 and 8 despite due
service.

Respondent no. 7 has already filed counter affidavit.

As such, process for listing before Hon'ble Court as per
Rules.

(PAWAN DEV KOTWAL)

Registrar